

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO.170/00067/2018

IN

ORIGINAL APPLICATION NO.170/00387/2018

DATED THIS THE 05TH DAY OF NOVEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

1. Union of India
Represented by its Secretary,
Ministry of HRD,
(Department of School
Education and Literacy),
Government of India,
North Block, New Delhi – 110 001.

2. The Commissioner,
Navodaya Vidyalaya Samiti,
B 15, Institutional Area,
Sector 62,
Noida : 201307
District Gautam Budh Nagar (U.P.)

3. The Deputy Commissioner
Navodaya Vidyalaya Samiti
Hyderabad Region,
N.L.I Buildings, Nalagandla Road,

Post & Village: Gopanapally,
Rangareddy District,
Hyderabad: 500 107,
Telangana State

....Applicants in RA/Respondents in OA

(By Shri M. Rajakumar, Counsel for the Review Applicants)

Vs.

Sri N. Kumar,
Aged about 53 years,
S/o Late Nanjaiah,
Working as Principal
Jawahar Navodaya Vidyalaya Samiti
Ramanagar: 562 117
Residing at JNV Quarters,
Ramanagar District

.....Respondent in RA/Applicant in OA

(By Advocate Shri P.A. Kulkarni)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Apparently we have now found that when we passed an order in the OA there was a misconception that the original applicant had only less than 2 years on the basis that the learned counsel made a submission that original applicant is on the last legs of his career. Now it appears that he has more than 7 years to go. Apparently the original applicant is only 53 years old, therefore, he is on the last but one tenure of his career. Therefore the original order is recalled.

2. The RA is allowed. No order as to costs.

(DINESH SHARMA)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicants in RA No. 170/00067/2018

Annexure RA1 Copy of the order of Central Administrative Tribunal,
Bangalore Bench dated 23.07.2018 in O.A. No. 387/2018

Annexure RA2 Copy of the SSLC Certificate of the respondent in RA.

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